

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 28.10.2016
Court No. : 9
Item No. : 33

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 30906 OF 2016
WITH PRAYER FOR INTERIM RELIEF

GENDA LAL

...PETITIONER(s)

VERSUS

STATE OF U.P. AND ORS.

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgement and Order dated 04.10.2016 passed by the High Court of Judicature at Allahabad, in C.M.W.P. No. 36970 of 2016.

It is submitted that SLP(C) No. 30803 of 2016 and the instant matter arising out of common order have been tagged together.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 25th day of October, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Pranaya Kumar Mohapatra, Advocate.

Mr. Ravindra Kumar, Advocate.

ASSISTANT REGISTRAR